

Court of the Principal District & Sessions Judge, North Goa, Near Panaji Residency, Panaji-Goa. 403 001.

No: DSC/HC-COVID-19/529/2020/7523

Dated: 05<sup>th</sup> December, 2020.

14 Agrahayana, Saka-1942.

## CIRCULAR

In continuation to this office circular dated 30/11/2020 and in view of the letter No.Insp-I/134/2020 dated 04/12/2020 of the Hon'ble High Court of Bombay, the Hon'ble Administrative Judges Committee has resolved that the SOP dated 27/11/2020 and subsequent modification therein, granting permission in relaxation for Court functioning of the District and Subordinate Courts of North Goa District, till 05/01/2021, in the following manner:

## **FUNCTIONING OF THE COURT**

1) The Judicial and office timings for the District & Subordinate Courts of North Goa District, with 100 % presence of the Judicial Officer and the staff in each shift are as under:

JUDICIAL WORKING		OFFICE WORKING	
First Shift	Second Shift	First Shift	Second Shift
10.30 a.m.	02.30 p.m.	10.00 a.m.	02.00 p.m.
to	to	to	to
01.00 p.m.	05.00 p.m.	01.00 p.m.	05.00 p.m.

- 2) The Judicial Officers shall fix around 15 matters for each shift and display the said matters on the board in advance for the benefit of the Litigants and Advocates to avoid over crowding in the Courts.
- 3) Only Litigants and Advocates whose matters are been taken up may be permitted to allow to enter the Courts.

(IRSHAD AGHA)
Principal District Judge and Sessions Judge
North Goa, Panaji-Goa

Copy to:

1. The Hon'ble Registrar General, High Court of Bombay, Mumbai.

- 2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
- 3. The Registrar (Adm.) High Court of Bombay at Goa, Panaji.
- 4. The Principal District and Sessions Judge, South Goa, Margao.
- 5. The Superintendent of Police, North Goa, Panaji, with a request to circulate above Circular dated 05/12/2020 to the concerned Police Stations.
- 6. The Collector, North Goa, Panaji.
- 7. The Inspector General of Prisons, Panaji, Goa.
- 8. The Directorate of Prosecution, Panaji, Goa.
- 9. The Superintendent of Police, CBI, ACB, Bambolim- Goa.
- 10. The President, Advocate Bar Association, North Goa, Panaji, with a request to circulate above circular dated 05/12/2020 to the Taluka Bar Association.

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